

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

SEVENTEENTH LOK SABHA

95

NINETY FIFTH REPORT

[Action-taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations made by the Committee in their Fifty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the National Dope Testing Laboratory (NDTL), New Delhi.]

(Presented to Lok Sabha on 05.08.2022)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
August 2022/ Sravana 1944 (Saka)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2021-2022)

Shri Ritesh Pandey - Chairperson

MEMBERS

2. Dr. Shafiqur Rehman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Sankar Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Sundar Prasad Das - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Ninety Fifth Report on the action-taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/Observations made by the Committee in their Fifty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Dope Testing Laboratory (NDTL), New Delhi.

2. The Fifty-fifth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 15.12.2021. The Ministry of Youth Affairs and Sports (Department of Sports) furnished their replies on 04.04.2022 indicating the action taken on the observations/recommendations contained in the Fifty-fifth Report. The Committee considered and adopted this Report at their sitting held on **01.08.2022**.

3. The Committee places on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
04 August 2022
13 Sravana 1944 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022), LOK SABHA

Action Taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations made by the Committee in their Fifty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the National Dope Testing Laboratory (NDTL), New Delhi.

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in its Fifty-third Report (17th Lok Sabha) which, dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the National Dope Testing Laboratory (NDTL), New Delhi for the years 2015-2016, 2016-2017, 2017-2018, 2018-2019 and 2019-2020, under the administrative control of the Ministry of Youth Affairs and Sports (Department of Sports) and, that was presented to the Lok Sabha on 15.12.2021.

2. The Committee had made five Observations/Recommendations in its Fifty-fifth Report (17th Lok Sabha). The action-taken replies to all the five Observations/Recommendations of the said Report were received from the Government on 04th April, 2022. Accordingly, the reply showing the action-taken by the Government on the Recommendations/Observations contained in the Fifty-fifth Report (17th Lok Sabha) is given in **Appendix**.

3. **The Ministry, in its action-taken reply, have stated that the delay in laying the Annual Reports and Audited Accounts of the NDTL, Department of Sports (Ministry of Youth Affairs and Sports) before the Parliament occur due to the time taken for the audit process in the office of the C&AG. The Ministry has submitted that they were making continuous efforts to pursue with the audit authorities to expedite the process by requesting and reminding them officially, from time to time. The Committee was also apprised that from the financial year 2020-2021, the accounts of the NDTL have been computerized on Tally system and as such, no delay in compilation of accounts of the NDTL is expected in future.**

4. **The Committee also note, from the action-taken replies furnished by the Ministry, that during 2021, the meeting of the Governing body was delayed by over two months from its actual scheduled date, which has, in turn, delayed the laying of requisite documents before the**

Parliament. The Ministry, however, has also apprised the Committee through its action-taken reply that as per the recommendations made by this Committee in its original Report, all meetings of the competent authority of the NDTL will be held in time for getting approval of the requisite documents of the NDTL and to ensure timely submission of these documents to the audit authority. However, despite all these efforts reportedly made by the NDTL, the Committee observe that the Annual Reports and Audited Accounts of NDTL for 2020-2021# have not been laid before the Lok Sabha within the stipulated date of 31.12.2021, by the Ministry of Youth Affairs and Sports (Department of Sports). This raises a doubt over the effectiveness of the efforts, reportedly made by both the NDTL, so far, and also over the effective implementation of the Standard Operating Procedure issued by the Ministry of Youth Affairs and Sports (Department of Sports), in this regard. The Committee, therefore, recommend to the Ministry of Youth Affairs and Sports (Department of Sports) to lay the requisite documents of the NDTL, New Delhi before the Lok Sabha in the upcoming Monsoon session of the Parliament and also ensure that from 2021-2022 onwards the requisite documents of not only the NDTL, but all organizations under its administrative control are laid before the Lok Sabha within stipulated time.

**New Delhi
01 August 2022
10 Sravana 1944 (Saka)**

**Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

The Annual Report and Audited Accounts of National Dope Testing Laboratory (NDTL), New Delhi for 2020-2021 were laid on the Table of the Lok Sabha on 19.07.2022.

Reply Showing Action Taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations contained in the Fifty-fifth Report of the Committee on Papers on the Table (Lok Sabha), Seventeenth Lok Sabha.

NATIONAL DOPE TESTING LABORATORY (NDTL), NEW DELHI

Recommendation Serial No. 18

The Committee examine and note the matter of delays in laying of the Annual Reports and Audited Accounts of the National Dope Testing Laboratory (NDTL), New Delhi for the year(s) 2015-2016 to 2019-2020, and observe that the requisite documents for the year 2015-2016 to 2018-2019 were laid before the Parliament with delays ranging between 06 months to 13 months (approximately). The Committee further find that the requisite documents for the year 2019-2020 have not been laid as yet.

The Committee recommend to the Ministry/NDTL to lay the requisite documents of the NDTL for the year 2019-2020 without any further delay and end this continuous trend of laying the Annual Reports and Audited Accounts before the Parliament with delays.

Reply of the Government

The Annual Report along with the Audited Accounts of NDTL for the year 2019-2020 was laid in both the Houses of Parliament i.e. in the Rajya Sabha on 09.08.2021 and in the Lok Sabha on 05.08.2021.

As regards the recommendations to end the continuous trend of laying the Annual Reports and Audited Accounts before the Parliament with delays, it is submitted that such delays occur due to time taken for the audit process in the O/o the CAG. The Ministry and NDTL is making continuous efforts to pursue with Audit and expedite the process.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 19

The Committee note that the NDTL had taken exorbitant time in compilation of accounts for these five years. Further, out of these five years, it has further taken over a month to submit these accounts to auditors after its compilation for the years 2015-2016, 2016-2017 and 2018-2019. The Committee are apprised by the Ministry that steps are being taken to computerize the accounts with the *Tally* system, and also, that they have started preparing quarterly accounts which will eliminate the consequent delays.

The Committee are surprised to note that the NDTL, which is equipped with state-of-the-art facilities for both the routine and research activities, has not been using this technology when it comes to maintenance of its accounts. Therefore, the Committee direct the Ministry/NDTL to make use of technology to ensure that the remedial actions as suggested above by the Ministry are thoroughly followed by all the bodies/organizations under their administrative control.

Reply of the Government

The accounts of NDTL have now been computerized on Tally system and prepared for the FY 2020-21. As such, no delay in compilation of accounts of the Laboratory is expected in future.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 20

The Ministry/NDTL have submitted that they have not faced any procedural difficulties associated with convening the meetings of competent authority for getting approval of documents of the NDTL. The Committee note that the Ministry also attributed the delays in laying the documents to delays in holding of meetings of the Finance Committee, the Governing Body and the General Body.

The Committee recommend to the Ministry/NDTL to ensure that all such meetings are held timely, in order to give approval to the requisite documents for timely submission to the audit authority and also for sending it to the Ministry.

Reply of the Government

As directed, all meetings of the competent authority of NDTL will be held in time for getting approval of documents of the Laboratory and to ensure timely submission of documents to audit authority.

As mentioned above, the Annual Reports along with the Audited Statement of Accounts for the year 2019-20 has already been laid on the floors of both the Houses of the Parliament.

As regards the Annual Reports of NDTL for the year 2020-21, it is submitted that the Governing Body meeting was fixed on 15.06.2021. However, due to the WADA Audit of the Laboratory from 15.06.2021 to 28.06.2021, the said meeting was postponed and held on 24.08.2021.

In so far as the status of the Annual Accounts of the Laboratory for the year 2020-21 are concerned, it is submitted that final SAR received on 09.02.2022. ATR on Final SAR approved by the Chairman of the General Body / Governing Body of NDTL on 24.03.2022.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 21

The Committee observe that another reason for delay was the delay in receipt of the Final SAR from the DG Audit (CE) ranging from 05 to 10 months, for the years 2015-2016 to 2018-2019, and thus, recommend to the Ministry/NDTL to continuously communicate with the audit authorities to ensure that the audit work is completed in time, and also to take up the matter of delays on part of auditing with audit authorities at the highest level, if required.

Reply of the Government

For expediting the Final SAR, the Audit Authorities are regularly requested and reminded demi officially, from time to time.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 22

The Committee appreciate that the Ministry of Youth Affairs and Sports (Department of Sports) have taken note of the direction given by this Committee in its earlier meeting dated 05.01.2021 regarding the SAI, New Delhi, and issued a Standard Operating Procedure (SOP) for all the organizations under their control, depicting the timelines for completion of each stage of the process of laying of requisite documents before the Parliament. The Committee also note the remedial measures adopted by the Ministry to ensure timely laying of documents before the Parliament.

However, at the same time the Committee expect the Ministry to ensure that all the remedial steps proposed and the SOP issued are strictly followed so that there will not be any delays in future by anybody/ organization etc. under the administrative control of the Ministry of Youth Affairs and Sports (Department of Sports) as was assured by the Secretary, before the Committee.

Reply of the Government

Action as given in SOP is being followed by NDTL and all efforts are being made to avoid delay.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

The Extracts of the Minutes of the thirteenth sitting of the Committee on Papers Laid on the Table (2021-2022) held on 01.08.2022.

Committee On Papers Laid On The Table (2021-2022)

The Committee sat on Monday, 1st August, 2022 from 15:00 hrs. to 15:30 hrs. in Committee Room "C", Parliament House Annexe, New Delhi.

Present

Shri Ritesh Pandey - ***Chairperson***

Members

2. Dr. A. Chellakumar
3. Shri Pallab Lochan Das
4. Smt. Aparupa Poddar
5. Shri S. Ramalingam
6. Shri Saptagiri Sankar Ulaka
7. Shri Ashok Kumar Yadav

Secretariat

1. Smt. Suman Arora - Joint Secretary
2. Shri Uttam Chand Bharadwaj - Additional Director

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2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them about the agenda.

3. Thereafter, the Committee took up for consideration, four draft Reports and nine draft Action-taken Reports on the following subjects:-

i.	X	X	X	X	X;
ii.	X	X	X	X	X;
iii.	X	X	X	X	X;
iv.	X	X	X	X	X;
v.	X	X	X	X	X;
vi.	X	X	X	X	X;
vii.	X	X	X	X	X;
viii.	X	X	X	X	X;
ix.	X	X	X	X	X;

x Action Taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations made by the Committee in their Fifty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the National Dope Testing Laboratory (NDTL), New Delhi;

xi	X	X	X	X	X;
xii	X	X	X	X	X; and
xiii	X	X	X	X	X.

4. After deliberations, the Reports and Action-taken Reports as mentioned above have been adopted by the Committee and the Chairperson has been authorized by the committee, as per the factual verification of (narration portion) the Reports and Action- taken Reports, to finalize and present these Reports and Action-taken Reports to Lok Sabha.

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The Committee then adjourned.
